

LIBRARY FOR FUEL RESEARCH INSTITUTE

182. **Shri N. P. Sinha:** (a) Will the Minister of **Natural Resources and Scientific Research** be pleased to state whether any grant has been sanctioned for a library for the Fuel Research Institute in India?

(b) If so, what is the amount?

(c) Where will the library be located?

(d) Does the grant include cost of construction of a library building?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) Yes, Sir.

(b) to (d). Rs. 1,50,000 has been provided by the Council of Scientific and Industrial Research for a library to be located in the premises of the Fuel Research Institute, Dhanbad. Of the above amount, Rs. 1,00,000 is earmarked for the building and Rs. 50,000 for purchase of scientific books and back volumes of scientific journals.

MILK PERFECTED BY THE CENTRAL FOOD TECHNOLOGICAL RESEARCH INSTITUTE

183. **Shri Heda:** Will the Minister of **Natural Resources and Scientific Research** be pleased to state:

(a) the comparative cost of one pound milk, natural and that perfected by the Central Food Technological Research Institute of Mysore; and

(b) the comparative value in terms of vitamins?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) and (b). A statement giving the information is laid on the Table of the House. [See Appendix II, annexure No. 21.]

WELFARE OF SCHEDULED CASTES AND TRIBES

184. **Shri N. Sreekantan Nair:** (a) Will the Minister of **Home Affairs** be pleased to state what were the respective amounts sanctioned during the year 1952-53 for the welfare of the Scheduled Castes and Tribes in the various States?

(b) What amounts have been spent up to now?

The Deputy Minister of Home Affairs (Shri Datar): (a) The welfare of Scheduled Castes is primarily the responsibility of State Governments. No grants for Scheduled Castes were given to the various States by the Government of India. Following grants under

Article 275(1) of the Constitution for the welfare of Scheduled Tribes and development of Scheduled Areas were, however, made to the various States during 1952-53:—

(In lakhs of Rs.)

Assam	*78·00
Bihar	18·00
Bombay	8·50
Madhya Pradesh	17·00
Madras	8·61
Orissa	22·00
Punjab	4·73
West Bengal	6·00
Hyderabad	3·00
Madhya Bharat	5·36
Mysore	1·00
Rajasthan	6·70
Saurashtra	0·50
Travancore-Cochin	0·25
Coorg	0·10
TOTAL :	179·75

*This includes Rs. 40 lakhs under clause (a) of the second proviso to Article 275.

(b) The information is being collected and will be laid on the Table of the House in due course.

DEATHS IN DISPLACED PERSONS CAMPS IN TRIPURA

185. **Shri Dasaratha Deb:** Will the Minister of **Rehabilitation** be pleased to state:

(a) the number of deaths which took place in Amtali and Arundhuti Nagar Refugee camps in Tripura in the months of November and December 1952;

(b) the causes of these deaths; and

(c) the steps which Government took in the matter?

The Minister of Rehabilitation (Shri A. P. Jain): (a) Amtali Camp 24
Arundhuti Nagar Camp 25

(b) Diseases like Dysentery, Malaria, Ascites etc., and old age, debility.